

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00850 of 2018

Monday, this the 22nd day of October, 2018

CORAM:

Hon'ble Mrs. P.Gopinath, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

S.Sharavanan, S/o.G.Subramania Siva
Aged 51 years, Senior Administrative Officer (under orders of removal)
CDAC, Technopark, Thiruvananthapuram-695 582
Residing at 78J, CSM Road, Behind Althara
Thiruvananthapuram-695 033 **Applicant**

(By Advocate – Mr.P.Nandakumar)

V e r s u s

1. Centre for Development of Advanced Computing (C-DAC)
Corporate Office, Pune University Campus,
Ganeshkhind Road, Pune-411 007
represented by its Director General

2. The Director General (Appellate Authority)
Centre for Development of Advanced Computing
Corporate Office, University Campus, Ganeshkhind
Pune – 411 007

3. The Executive Director
Centre for Development of Advanced Computing
Technopark,Thiruvananthapuram-695 582 **Respondents**

(By Advocate – Mr.N.Anilkumar,SCGSC)

This application having been heard on 22.10.2018, the Tribunal on the same day delivered the following:

O R D E R(ORAL)

By Hon'ble Mrs.P.Gopinath, Administrative Member

Applicant has filed this Original Application for considering Annexure A-5 appeal submitted to the 2nd respondent. Learned counsel for the applicant submits that Annexure A-5 appeal has been decided by the respondents by order dated 15 Oct 2018. Applicant seeks closure of the Original Application with liberty to file a fresh Original Application citing the reply delivered on the appeal. The Original Application is closed with liberty to the applicant to file a fresh O.A with fresh particulars.

2. The Original Application is disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(P.GOPINATH)
ADMINISTRATIVE MEMBER**

SV

List of Annexures

Annexure A1 - True copy of suspension order No.ED/CDAC(T)/123/2016 dated 29.11.2016 issued by the 3rd respondent

Annexure A2 - True copy of the interim order dated 7.4.2017 in O.A No.258 of 2017 of this Hon'ble Tribunal

Annexure A3 - True copy of memo of charges No.ED/CDAC(T)/025/116419/2017 dated 9.2.2017

Annexure A4 - True copy of order No.ED/CDAC(T)/031/2018 dated 28.2.2018 issued by the 3rd respondent

Annexure A5 - True copy of appeal dated 5.3.2018 along with the postal receipt submitted by the applicant to the 2nd respondent

Annexure A6 - True copy of letter dated 30.5.2018 issued by the 2nd respondent

Annexure A7 - True copy of reminder dated 14.9.2018 submitted by the applicant to the 2nd respondent

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